

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Registered A/D

Commercial Complex(BDA)
Indiranagar
Bangalore - 560 038

Application No 1083/86(T)
(W.P. No 14002/83)

Dated the 26th Aug, 1986

To

Smt A. Vijayalakshmi,
C/O Dr. M.S. Nagaraja, (Advocate for Applt)
No. 35, (Above Hotel Swagath)
1st Main Road, Gandhinagar,
Bangalore - 560 009

National Institute of Mental Health and
Neuro Sciences, Bangalore - 560 029
represented by its Director. (Respondent)

Smt. A. Vijayalakshmi
Subject:- SENDING COPIES OF ORDER PASSED BY THE
BENCH IN APPLICATION NO 1083/86(T)
(WRIT PETITION NO 14002/83)

Please find enclosed herewith the copy of the Order/
~~Interim Order~~ passed by this Tribunal in the above said
application on 21-8-86.

R. Shetty
O/C SECTION OFFICER
(JUDICIAL)

*Virend
B
26/8/86*
Encl: as above

Copy to :-

Central Govt. Standing Counsel,
High Court of Karnataka Building,
Bangalore - 560 001

ORDER PASSED BY THE CENTRAL ADMINISTRATIVE
TRIBUNAL, BANGALORE BENCH ON 21-8-1986
IN APPLICATION NO 1083/86(T) (WRIT PETITION
NO 14002/83), SMT A. VIJAYALAKSHMI VERSUS
DIRECTOR, NATIONAL INSTITUTE OF MENTAL HEALTH
AND NEURO SCIENCES, BANGALORE.

"Counsel on both sides are agreed that this Bench has no jurisdiction to hear this writ petition transferred from the High Court of Karnataka to this Bench under Section 29 of the Administrative Tribunals Act, 1985 since no notification has been issued under Section 14(2) of the said Act conferring jurisdiction on this Bench of the Tribunal to deal with the National Institute of Mental Health and Neuro Sciences (NIMHANS) Bangalore. So we direct the Registrar of this Bench to take steps for transferring the W.P. to the High Court of Karnataka."



Sd/-
(L.H.A. Nego)
Member(AM)
21-8-86

Sd/-
(Ch. Ramakrishna Rao)
Member(JM)
21-8-86

-True Copy-

R. Rao
26/8/86
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

REGISTERED/AD

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indira Nagar,
Bangalore-560 038.

Dated the August, 1986.

REF: APPLICATION NO. 1083/86(T)

To

The Registrar,
High Court of Karnataka,
High Court Building,
Bangalore.1.

Subject: Returning of W.P.No. 14002/83
to the High Court of Karnataka.

Sir,

Writ Petition No. 14002/83 on the file of the High Court of Karnataka, Bangalore, transferred to this Tribunal under Section 29 of the Administrative Tribunal Act, 1985, is returned herewith for necessary action, in pursuance of this Tribunal's Order Dated 21.8.1986, copy of which is enclosed herewith.

Done 49
REGISTRAR

OK PRC

Encl: Entire Records of the Case.

KRM

Done 49
Deputy Registrar,
High Court of Karnataka, Bangalore

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